

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 366 OF 2017 &
IA NO. 933 OF 2017

Dated: 12th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr **Respondent(s)**

Counsel for the Appellant(s) : Ms. Shruti Awasthi

Counsel for the Respondent(s) : Ms. Rhea Luthra for R-2

ORDER

Learned counsel appearing for the Appellant and Respondent No.2 filed their respective submissions and the same are placed on record.

Judgment is reserved.

(S.D. Dubey)
Technical Member

Pr/pk

(Justice N. K. Patil)
Judicial Member